



NOTIFICATION No. 96 / 2018

The suspension of Thiru S.Srinivasan, District Judge, formerly functioned as VI Additional District Judge, Madurai from service, is revoked and he is reinstated into service. On his reinstatement, he is posted as Additional District Judge (Fast Track Court, Theni, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 07.06.2018.

A. S. M. 07/06/18
REGISTRAR GENERAL

To

1. Thiru S.Srinivasan, formerly functioned as VI Additional District Judge, Madurai, (now under suspension).

Now residing at

Door No.44, Mela Agraharam,
SBI Back Side,
Muniappa Nagar,
Ariyalur – 621 704.

2. The VI Additional District Judge, Madurai.
3. The Additional District Judge (Fast Track Court), Theni.
4. The Principal District Judge, Madurai / Theni.
5. The Chief Judicial Magistrate, Madurai / Theni.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, Madurai.
8. The Treasury Officer, District Treasury, Theni.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Registrar (Vigilance), High Court, Madras. (12 copies)

8. The Registrar (Management), High Court, Madras.
9. The Registrar (Special Cell), High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (District Judiciary), High Court, Madras.
12. The Additional Registrar-I (Vigilance), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
15. The Registrar (Recruitment), High Court, Madras.
16. The Official Assignee, High Court, Madras.
17. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
18. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
19. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
21. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
22. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
23. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, High Court Legal Services Committee, Chennai.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Chief Accounts Officer, High Court, Madras.
28. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
29. The Court Managers I / II, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
31. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
32. The Technical Director, NIC, High Court, Madras.
33. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru S.Srinivasan, District Judge, formerly functioned as VI Additional District Judge, Madurai, now under suspension – reinstated into service and posted as Additional District Judge (Fast Track Court, Theni - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 96 / 2018, dated: 07.06.2018.

Thiru S.Srinivasan, District Judge, formerly functioned as VI Additional District Judge, Madurai, now under suspension, whose suspension has been revoked and who has been reinstated into service and posted as Additional District Judge (Fast Track Court), Theni, vide High Court's Notification cited above, is required to take charge of the post of Additional District Judge (Fast Track Court), Theni, immediately.

HIGH COURT, MADRAS.
DATED: 07.06.2018.

[Signature]
67/06/18
REGISTRAR GENERAL

To

1. Thiru S.Srinivasan, formerly functioned as VI Additional District Judge, Madurai, (now under suspension).
Now residing at
Door No.44, Mela Agraharam,
SBI Back Side,
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Copy To

The Record Keeper, A.D. Records, High Court, Madras